

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10118 of 2015-DB

[Arising out of Order-in-Original/Appeal No DMN-EXCUS-000-COM-011-14-15 dated 14.10.2014 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN]

Rajesh Kumar Sinha

.... **Appellant**

Manager (Administration) & Auth Sign. of Manglam
Drugs & Organics Ltd Plot No. 1203, III Phase, GIDC-
Vapi, VALSAD, GUJARAT-396195

VERSUS

Commissioner of Central Excise & ST, Vapi

.... Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road,
Vapi, Opp.Vapi Town Police Station, Gujarat-396191

APPEARANCE :

Shri Suyog Bhawe, Advocate for the Appellant
Shri Dinesh M. Prithiani, Assistant Commissioner (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 23.11.2022

DATE OF DECISION: 28.11.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No. 10262 of 2015.

(Ramesh Nair)
Member (Judicial)

(Raju)
Member (Technical)

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